

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--2333- JK (LD) of 2025

DATED:- 25 - 02 - 2025

Sanction is hereby accorded to the appointment of Shri Rakesh Kumar, Additional Deputy Commissioner, Jammu, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 25- 02 - 2025

No:-LAW-OIC/02/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 2333- JK (LD) of 2024 dated 25.02.2025

S. No.	Case Title
1	OA No. 669/2024 titled Abishek Pawar & Others Vs. Revenue Department and Others.
2	OA No. 17/2025 titled Rakesh Kumar & Others Vs. UT of J&K and Others.
3	CP No. 180/2024 in T.A No. 635/2020 titled Sehdev Singh Bahu & Others Vs. Revenue Department and Anr.
4	OA No. 507/2023 titled Rakesh Kumar Vs. Revenue Department.
5	TA No. 8504/2021 titled Navneet Kumar Vs. General Administration Department.
6	TA No. 6075/2021 in SWP No. 216/2018 titled Rajinder Singh Vs. Revenue Department.
7	TA No. 8186/2021 in SWP No. 151/2015 titled Vikas Sharma Vs. General Administration Department.
8	TA No. 201/2020 titled Anil Kumar Vs. General Administration Department.
9	TA No. 45/2022 in SWP No. 1073/2016 titled Mohd Sohail Mir Vs. Revenue Department.

Neysoglu

Jm